NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/59/ (IB)/2017 PETITION NUMBER

NAME OF THE PETITIONER(S) : DHIRAJ BIHARI JHA

: RADICAL ADV. & CONSULTANCY PVT LTD NAME OF THE RESPONDENT(S)

: 433(e)(f) UNDER SECTION

SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL)

REPRESENTATION BY WHOM

comesel for Rospordum

K.EZHUMACAI

for

R. A Gold Mubbern

PRANDERD BORDT

BY

R. Portheremoty

Coul Re Potitioner

ORDER

Counsels for both the parties are present and submitted that the settlement talks failed and prayed for time for arguments. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

> 50 -MEMBER (JUDICIAL)

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